

ITEM NO.18

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2039/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

AMAR SINGH & ANR.

Respondent(s)

Date : 24-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR  
Mr. Nikhil Sharma, Adv.  
Mr. Sahil Patel, Adv.

For Respondent(s)

Mr. Ashish Pandey, AOR  
Mr. Bhavisya Sharma, Adv.  
Mr. Abhishek Singh, Adv.  
Mr. Anmol Goyal, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Respondent no.1 is duly represented. As sought, four weeks time, is granted to file counter affidavit on behalf of respondent no.1.

Notice to respondent no.2 has been served through his brother, service deemed to be complete, but none has entered appearance on his behalf.

Original records received from High court but not from Trial Court. Issue D.O. letter in this regard.

List again on 10.09.2024.

SUJATA SINGH  
Registrar

pm